

Nomination of cases by Hon'ble The Chief Justice on 29/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 1786/2015	Hon. S. K. Gupta, J.	Writ C-II Section on 30/07/2015
2	CrI. W. P. - 10577/2015 (Correction Application)	Hon. Arun Tandon, J.	Writ C-II Section on 30/07/2015
3	Writ C – 24421/2015 with W. P. - 67222/2014	Hon. Dilip Gupta, J.	Writ C-II Section on 30/07/2015
4	W. P. - 68365/2014 (Correction Application)	Hon. Dilip Gupta, J.	Writ A-II Section on 30/07/2015
5	W. P. - 41556/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 29/07/2015
6	W. P. - 41369/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 29/07/2015
7	W. P. - 41279/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 29/07/2015
8	W. P. - 41197/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 29/07/2015
9	W. P. - 41196/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 29/07/2015
In DB as a member			
10	CrI. A. - 7574/2010	Hon. N. A. Moonis, J.	CrI. A. Section on 30/07/2015
11	CrI. A. - 7038/2010 with CrI. A. - 4813/2010	Hon. N. A. Moonis, J.	CrI. A. Section on 30/07/2015
12	CrI. A. - 1752/2013	Hon. Pankaj Naqvi, J.	CrI. A. Section on 30/07/2015
Bench Comprising			
13	CrI. A. - 125/2011	Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J.	CrI. A. Section on 30/07/2015
14	CrI. A. - 821/2012	Hon. Arun Tandon, J. and Hon. P. K. S. Baghel, J.	CrI. A. Section on 30/07/2015
15	W. P. - 8779/2010	Hon. Arun Tandon, J. and Hon. Ran Vijai Singh, J.	Writ C-II Section on 30/07/2015
Hon....., J.			
16	CrI. A. - 4667/2014	Hon. Om Prakash, J.	CrI. A. Section on 30/07/2015

17	CrI. A. - 4741/2014 (Nominated on 28/07/2015)	Hon. Om Prakash, J.	CrI. A. Section on 30/07/2015
18	CrI. W. P. - 12823/2014	Hon. Om Prakash, J.	Writ C-I Section on 30/07/2015
19	CrI. W. P. - 753/2007	Hon. Om Prakash, J.	Writ C-I Section on 30/07/2015
20	Writ B – 10470/1985	Hon. R. S. R. (Maurya), J.	Writ B Section on 30/07/2015
21	Writ B – 37700/2015 with W. P. - 47304/2012 with W. P. - 2928/2012	Hon. R. S. R. (Maurya), J. (all connected cases)	Writ B Section on 30/07/2015
22	Bail – 17967/2015 with Bail – 27802/2014	Hon. B. K. Narayana, J.	Bail Section on 30/07/2015
23	Writ A – 20927/1999 with W. P. - 36621/2015	Hon. B. Amit Sthalekar, J. (with connected case)	Writ A-II Section on 30/07/2015
24	W. P. - 42126/2015	Hon. P. K. S. Baghel, J.	Computer Fresh Section on 30/07/2015
25	A227 – 3764/2015	Hon. Pankaj Mithal, J.	Listing Section on 29/07/2015
26	CrI. M. A. - 21709/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 29/07/2015
27	CrI. W. P. - 11732/2015	Hon. Shashi Kant, J.	Computer Fresh Section on 29/07/2015
28	Bail – 25564/2015 with Bail – 26860/2015 with Bail – 9630/2012	Hon. Ramesh Sinha, J.	Computer Fresh Section on 29/07/2015
Appropriate Court dealing with such matters			
29	Bail – 13433/2015	Appropriate Court dealing with such matters	Bail Section on 30/07/2015
Special Order			
30	W. P. - 39150/2015	Place before DB presided over by Hon'ble Krishna Murari, J.	Writ C-II Section on 29/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
30/07/2015